

- (b) the installed capacities of each power project;
 (c) whether all those projects have started commercial production; and
 (d) if so, the steps taken to increase power generation in Orissa.

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : The required details are given in the statement enclosed.

(b) Various steps being taken for optimum utilisation of installed capacity include ensuring adequate fuel availability, better managerial practices and liquidity timely plant up keep and maintenance.

STATEMENT

Performance of Power Stations in Orissa

Name of the Station	Capacity (MW)	Energy Generation (MU) April-June, 1996
Ib Valley (T)	420.0	374
Balimula (H)	360.0	375
Hirakud (H)	307.5	193
Rangali (H)	250.0	151
Upper Kolab (H)	320.0	183
Talcher (T)	460.0	361
Talcher STPS (T)	1000.0	Units out since 3.10.95 and 29.6.96 due to generator damage and various maintenance work.

T = Thermal, H = Hydro.

[Translation]

Supply of Drinking Water

832 SHRI MAHESH KUMAR M. KANODIA : Will the PRIME MINISTER be pleased to state :

(a) whether efforts are being made by the Government for supplying safe drinking water to every family in urban areas;

(b) if so, the efforts made by the Government in this regard; and

(c) the details of the success achieved as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c). Yes, Sir. However, Water Supply being a State subject, the

preparation of water supply scheme, their execution and maintenance is the responsibility of the State Government. The 8th Plan Working Group estimated a requirement of Rs. 23,634.55 crores under water supply and sanitation sector against which total outlay provided for the 8th Plan period is Rs. 5892 crores, out of which Rs. 5494 crores is under the State plan. In order to provide water supply to small towns having population less than 20,000 (as per 1991 census), a Centrally Sponsored Accelerated Urban Water Supply Programme has been launched in 1993-94 midway through the 8th Plan. The cost of the scheme is shared between the Central and State Government in the ratio of 50:50. Out of 2151 towns eligible under the scheme, schemes for 204 towns at a cost of Rs. 161.63 crores have been sanctioned upto 31.3.96. Out of the 8th Plan allocation of Rs. 50 crores, Rs. 48.49 crores have been released to the States upto March, 1996.

[English]

Break Down of Power in Kanpur

833. SHRI JAGAT VIR SINGH DRONA : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government are aware of constant break down of power in Kanpur which caused great difficulties to the inhabitants of Kanpur;

(b) if so, the reasons thereof; and

(c) the remedial measures taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b). Supply of Power in a particular area in a State is within the authority of the State Government/State Electricity Boards

(c) Various measures to improve the availability of power in Uttar Pradesh include maximising the generation from the existing capacity, implementation of R and M programme, reduction in Transmission and Distribution losses, effective load management and energy conservation measures and obtaining assistance from neighbouring States/Systems

[Translation]

Bharat Petroleum

834. SHRI SANTOSH KUMAR GANGWAR : Will the PRIME MINISTER be pleased to state :

(a) the number of years since when the zonal office of Bharat Petroleum in Bareilly district of Uttar Pradesh has been working;

(b) whether the Government propose to shift the above mentioned zonal office; and

(c) If so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c). The Divisional Office of BPCL at Bareilly had been functioning since January, 1984. It was shifted to Agra in January, 1993, in order to have better coordination with Mathura Refinery and to provide better service/attention to the consumers. The Corporation is presently having its Area Sales Office at Bareilly.

[English]

Fluoride Water

835. SHRI M. RAMAKRISHNA REDDY :
SHRI L. RAMANA :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state .

(a) whether any plan has been outlayed and villages identified for Centrally Sponsored Fluoride Water Scheme in the Country including Andhra Pradesh;

(b) if so, the details of villages identified, State-wise; and

(c) funds earmarked for the scheme during 1995-96 and 1996-97?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b). According to the survey carried out by the States during 1991-93, 28,348 habitations were identified as affected with excess fluoride in drinking water as on 1.4 1994. The State-wise details are given in the Statement enclosed.

(c) During 1995-96, Rs 5569.725 lakhs were released to various States/Organisations for tackling the problem of excess fluoride in drinking water. During 1996-97, an outlay of Rs. 10020.0 lakhs (provisional) has been earmarked for the Sub-Missions programme under Rajiv Gandhi National Drinking Water Mission. The amount required for dealing with the problem of excess fluoride will be met out of the above total outlay for the Sub-Missions

STATEMENT

Statewise details of habitations affected by excess fluoride in drinking water

S.N.	State Name	Fluoride
1	2	3
1	Andhra Pradesh	4856
2	Bihar	12

1	2	3
3.	Goa	-
4.	Gujarat	2413
5.	Haryana	397
6.	Himachal Pradesh	738
7.	Karnataka	860
8.	Kerala	237
9.	Madhya Pradesh	201
10.	Maharashtra	39
11.	Manipur	0
12.	Meghalaya	33
13.	Mizoram	0
14.	Orissa	1138
15.	Punjab	1113
16.	Rajasthan	14643
17.	Tamil Nadu	527
18.	Uttar Pradesh	1072
19.	West Bengal	21
20.	UTs	46
Total		28348

Fund Allocation to West Bengal

836. SHRI P.R. DASMUNSI : Will the PRIME MINISTER be pleased to state :

(a) the total plan allocation in 94-95, 95-96 and non-plan support to West Bengal so far for urban development;

(b) the total World Bank amount sanctioned for specific projects for said period for Calcutta and Howrah Corporations of West Bengal; and

(c) the amount utilised out of them and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The total plan allocation for West Bengal for urban development programmes during 94-95 and 95-96 is shown in the Statement. There has been no non-plan support given to West Bengal for urban development.

(b) None, Sir.

(c) The details of amounts utilised as against the allocations for 94-95 and 95-96 under various programmes are shown in the Annexure.